

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

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|----------------------------------|-----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)/176/09/HDB/2017 |
| NAME OF THE COMPANY | Air Costa Aviation Pvt Ltd |
| NAME OF THE PETITIONER(S) | Flight Raja Travels Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Air Costa Aviation Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|---|-----------|
| on behalf of mukesh yadav K. Ajay kumar | Advocat | ajay kumar kotte 9@ 888 5888 391 Smartcom | Ajay |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard, Mr. K. Ajay Kumar on behalf of Mr. Mukesh Yadav learned counsel for the petitioner.

Mr. K. Ajay Kumar request time. Post the case on 27.09.2017.


Member (Technical)


Member (Judicial)